

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	SIGNATURE
CA 13/16	TP 84/16	For compro- mise agreement	397/ 398	R.P. Trivikram & 6 others Vs. Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM			
1.	Pradeep	PL - P7			

2. RIDHIMA. T Petitioner No.8 Ridhima

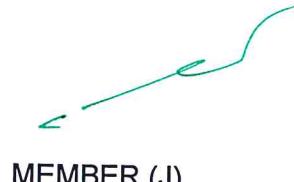
AK LAW CHAMBERS

3. SARJAY JAYKISHN Sarjay Rechnat no 7 Sarjay

Counsel for petitioner is present. R-7 is present. Both parties requested time for reporting final settlement and it is under process.

List it on 13.02.2018.

  
 MEMBER (T)

  
 MEMBER (J)